

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-322
IB-2752/ND/2019

IN THE MATTER OF:

Chiraag Sharma
Vs
E-Meditek Insurance Ltd

...Applicant

...Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 30.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Adarsh Rai
For the Respondent : Adv. Amit Bansal

ORDER

Ld. Counsels for both the parties have put in appearance. Ld. Counsel for the CD seeks adjournment on the ground that the main counsel is not available. List the case for **11.02.2020**, as prayed for.

sdl -

(K.K. VOHRA)
MEMBER (T)

sdl -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Lalit)